## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/221/2016

NAME OF THE PETITIONER(S)

: S. John Rose

NAME OF THE RESPONDENT(S)

: The Tamil Nadu Mercantile Bank Limited

**UNDER SECTION** 

: 111 of the CA 1956 / 59 of the CA 2013

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

Vijaya prashanth.s

ORDER

Shri T Sathiyamoorthy, counsel for applicant present. Shri S Vijaya Prashanth, counsel for R1 present. R2 called but absent. No representation. Counsel for petitioner stated that he has filed affidavit showing proof of service of notice on R2 in the Registry. The same is not placed on record. Registry is directed to place the same in the file by the next date of hearing for passing appropriate order. Put up on 13.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tario Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)